

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:426

ANSWERED ON:07.05.2012

CLEARANCE TO COASTAL ROAD PROJECTS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Mandlik Shri Sadashivrao Dadoba

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the status regarding granting of clearances to the various proposals received for construction of coastal roads in different parts of the country;
- (b) whether the Government has granted the environmental clearance to the proposal/ projects from Maharashtra, for construction of the coastal road from Madh to Nariman Point in Mumbai;
- (c) if so, the details thereof;
- (d) whether the fishermen in Maharashtra have approached the Government against the approval of said project in Mumbai;
- (e) if so, the reaction of the Government thereto; and
- (f) the steps taken/being taken by the Government for the protection of fishermen's colony and sea way in those areas?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (f): A statement is laid on the Table of the House.

Statement referred to in parts (a) to (f) of Lok Sabha Starred Question No. 426 on "Clearance to Coastal Road Projects " raised by SHRI SADASHIVRAO DADOBA MANDLIK, SHRI B.B. PATIL to be answered on 07.05.2012

(a) to (c) No proposal of construction of coastal roads including coastal road from Madh to Nariman Point in Mumbai is pending with the Ministry of Environment and Forests for grant of clearance.

(d) to (f) Does not arise in view of the reply to part (a) to (c).